

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/ 1495 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jyotisikha Choudhury,
Trainee Officer,
Deputy Registrar (Judicial),
Gauhati High Court, Guwahati.

Dated Guwahati, the 12th March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter dated 07.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.03.2025**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/1496 -1497 /A, dated , 12-03-2025

Copy to:

1. The Director, Judicial Academy, Assam.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]